

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:4030
ANSWERED ON:17.05.2006
FINANCIAL DISCIPLINE BY STATES
Gehlot Shri Thaawar Chand

Will the Minister of PLANNING be pleased to state:

- (a) the details of the annual plan outlay sanctioned to the States between 2003-04 and 2006-07, State-wise and year-wise;
- (b) the details of the amount sanctioned in addition to the above plan outlay during the said period under different heads alongwith the details of the works for which the same were sanctioned, year-wise;
- (c) the names of the states which stand out in respect of financial discipline and infrastructure along with the details of the States in respect of their financial performance during the year 2005; and
- (d) the details of allocation made and additional funds given during the current year to various States including Madhya Pradesh which have shown good financial discipline?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN)

- (a) & (b): The details of Annual Plan outlays / Revised Outlay to the States between 2003-04 to 2006-07 (state-wise and year-wise) is at Annexure-I. Amount sanctioned as Additional Central Assistance during the year is also included in the Annual Plan Outlays of the respective Plan and is reflected in Revised Plan Outlay issued at the end of financial year.
- (c): A statement showing financial performance in terms of resources realized vis-à-vis approved plan resources of States during 2004-05 is enclosed (Annexure-II).
- (d): A Statement showing the allocation of Central Assistance (Grants only) to States for Annual Plan 2006-07 is enclosed (Annexure-III).